GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. †3750
ANSWERED ON 03.01.2019

RELEASE OF WATER FROM NARMADA RIVER PROJECT

†3750.   COL. SONARAM CHOUDHARY

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether it is a fact that surplus water of Narmada river project is not being released to Luni-Sukadi in Gandhav at Rajasthan-Gujarat border and if so, the details thereof;

(b) whether it is also a fact that the said water flows in vain in Gulf of Kutch and if so, the details thereof;

(c) whether Rajasthan has sent a proposal for financial assistance to the Government with the consent of Narmada Canal Authority for proper utilization of the said water and if so, the details thereof;

(d) whether the Government has accorded approval for the same; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION & PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a)   Yes, Madam.   The Narmada Water Disputes Tribunal (NWDT) Award has apportioned entire utilizable water amongst the party States of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan with the stipulation that party States are free to make such changes in the pattern of water use and in the areas to be benefitted within or outside of the Narmada Basin in its territory as it may consider necessary. Luni – Sukdi rivers fall in Rajasthan State. The Govt. of Rajasthan has informed that, surplus water of Narmada River Project is not released in Luni-Sukdi river in Gandhav at Rajasthan-Gujarat border in Jalore District.

(b)   No, Madam.   The entire utilizable water of Narmada is apportioned amongst the party States.   Government of Gujarat has confirmed that the said water does not flow in Rann of Kutch.

(c)   The Narmada Control Authority (NCA) has not received any such proposal from the State Government of Rajasthan.

(d) & (e) Do not arise in view of the reply to point (c) above.

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